

**Annexure – 1**

**Name of the corporate debtor: Hind Motors India Limited ; Date of commencement of liquidation: 12/09/2017 ; List of creditors as on:31/03/2021**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in Rs)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	U99999MH1919PTC000615	26-09-2017	31,97,49,133.00	21,05,01,243.00	Financial Creditor	Secured Loan by way of equitable mortgage against the hypothecation of plant & machinery of the company & industrial Plot No. B-16. industrial Area, phase-2, Mohali owner-in-possession of M/s Hind Motors (India)Ltd.	NO	NO	80.43	NA	NA	10,92,47,890.00	NA	Claims for Corporate guarantee and Personal Guarantee are not accepted since not crystallized, hence, rejected
2	India SME Asset Reconstruction Company Limited	U67190MH2008PLC181062	04-10-2017	2,65,83,906.00	2,65,83,906.00	Financial Creditor	The assistance, together with interest, costs, expenses, penal interest and all other monies dues and payable by the borrower is secured by way of hypothecation of all the movable assets (including current assets) of the company. The charge is subservient to all the existing and prospective charges created/ to be created on such assets in favour of banks. The company had furnished power of attorney from respective owner for immovable property located at plot no. B-16, Industrial Area, Phase-2, Mohali. The charge is subservient to all the existing and prospective charges including second charges if any created in favour of its bankers. At the time of assistance, the value of the property was estimated at Rs.25 crores.	Irrevocable and unconditional personal guarantee of Shri Ashish M Gupta. The net worth of the guarantor was Rs. 8024.90 lakh as on August 12, 2015 as per net worth statement submitted by the guarantor.	NO	10.16	NA	NA	NA	NA	NA
<b>TOTAL</b>				<b>34,63,33,039.00</b>	<b>23,70,85,149.00</b>					<b>90.58</b>					